

(b) whether the appointments are made from the service concerned or some posts particularly on the Establishment side are interchangeable between the various Railway Services,

(c) when the tenure of the present incumbents of these posts is due to expire, and

(b) whether there is any proposal to extend the tenure in the case of any of these incumbents, and if so, its particulars and the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI K HANUMANTHAIA) (a) and (b) The posts of Additional Members, Joint Directors and Deputy Directors are filled mainly by suitable officers drawn from the Railway Services concerned. Some of the posts of Joint Directors and Deputy Directors have also been filled from amongst officers of the Railway Board Secretariat, Service Indian Administrative Service/Indian Police Service/State Civil Service officers are also appointed against certain posts in the Vigilance and Security Directorates.

The tenure, as far as officers drawn from respective Railway Services is as under

Additional Members—5 Years

Joint Directors)	No fixed tenure,
)	but railway officers
Deputy Directors)	are considered
)	for transfer back
)	to the Railways
)	after 4 years

These periods may be reduced or extended in individual cases in the interest of the administration

For officers drawn from Indian Administrative Service/Indian Police Service/State Civil Service, the tenure is five years

(c) and (d) A list is laid on the Table of the House [Placed in Library See No L1—1711/72]

The extension of tenure or transfer of officers is considered in each case separately at the appropriate time

Survey for Rail Line between Apta and Mangalore

2509 **SHRI SHANKARRAO SAVANT** Will the Minister of RAILWAYS be pleased to state

(a) whether the survey work for a Railway line on the West coast between Apta and Mangalore has been completed,

(b) if so, the cost and route of the line,

(c) what will be the time required for laying the line?

THE MINISTER OF RAILWAYS (SHRI K HANUMANTHAIA) (a) No

(b) and (c) These will be known only after the survey is completed and the report finalised

बुलन्दशहर और खुर्जा के बीच सीधी गाड़ी (ट्रेन) का चलाया जाना

2510 श्री नरेश सिंह विष्ट क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का ध्यान 2 मार्च, 1972 के दैनिक समाचार पत्र "हिन्दुस्तान" में प्रकाशित इस समाचार की ओर दिलाया गया है कि अप्रैल से बुलन्दशहर और खुर्जा के बीच एक सीधी गाड़ी प्रारम्भ करने की स्वीकृति दे दी गई है,

(ख) यदि हा, तो उक्त गाड़ी कब से चलाई जायेगी,

(ग) क्या हापुड शटल को भी बुलन्दशहर शटल से बदल देने का विचार है, और

(घ) यदि हा, तो कब?

रेल मंत्री (श्री के. हनुमन्तैया) (क) जी नहीं। लेकिन 6-3-1972 के 'नव भारत टाइम्स' में इस प्रकार की खबर छपी थी।